

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. M.A. 250 of 2002
arising out of
O.A. 1386 of 1997

Date of order : 21.6.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman

Hon'ble Mr. S. Biswas, Administrative Member

UNION OF INDIA & ORS.

VS.

DEBI PROSAD HAZRA

For the applicants : Mr. B. Mukherjee, counsel

For the opposite party : Dr. R.G. Ram, counsel

O R D E R

This M.A. has been filed by the respondents of O.A. for fixing an early date of hearing.

2. In the order dated 29th of June, 1999 it was directed that the applicant ~~could~~ file an application for amendment in the prayer portion of the O.A. However, no such application has yet been filed.

3. Let the O.A. be listed on 7.10.2002. The M.A. No. 250 of 2002 stands disposed of.

S. Biswas

MEMBER(A)

S.M.


VICE-CHAIRMAN